

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:146

ANSWERED ON:01.08.2011

REMOVAL OF RESTRICTIONS ON EXPORTS OF COTTON

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Will the Minister of TEXTILES be pleased to state:

- (a) whether the Government proposes to remove the quantitative restrictions on export of cotton in view of the increasing cotton production in the country so that the cotton growers can avail the benefit of spurt in its prices the world over;
- (b) if so, the details thereof alongwith quantum of export of cotton during the last three years, country-wise and the steps taken by the Government to check the rise in prices of raw material cotton in view of the lifting the restriction on export;
- (c) whether the lifting of restriction on cotton yarn exports is likely to have any adverse impact on to the garment manufacturers;
- (d) if so, whether the Government has any plan to put ceiling on the yarn export; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF TEXTILES(SMT. PANABAACA LAKSHMI)

- (a): Cotton exports are on Open General Licence (OGL) with effect from 16.12.2010 subject to registration of export contracts with Directorate General of Foreign Trade (DGFT) vide Notification dated 16.12.2010. Further Government allowed an additional 10 lakh bales of cotton for export (totaling to 65 lakh bales) w.e.f. 9.6.2011 vide DGFT's Notification No. 57(RE-2010)/2009-14.
- (b) & (c): Details of country-wise export of cotton during the last three years is annexed.
- (d): No Madam, India has substantial yarn surplus for 2011-12 financial year.
- (e): Question does not arise in view of (d) above.